## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	9	14799050841	9	14796551262				Annexure 3
4	Unsecured financial creditors	11	2084713358	11	2088236468				Annexure 4
5	Operational creditors (Workmen)	28	209834085	28	2754769				<u>Annexure 5</u>
6	Operational creditors (Employees)	12	20031610	12	2924922				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	19581553	2	15212343				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	272263199	3	263772669				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		65	17405474646	65	17169452433				